

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 118  
CP No. (IB)- 33/95/JPR/2023  
Under Section 95 of IBC, 2016

**In the matter of:**

**Bank of Baroda**

...Applicant

**Versus**

**Mr. Sameer Somani**

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

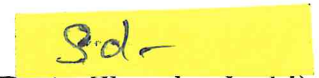
For the Applicant : Anubha Singh, Adv.  
For the Respondent : Shashank Bhansali, Adv.

**ORDER**

Heard Ms. Anubha Singh, Adv. appearing on behalf of the Petitioner. Mr. Shashank Bhansali, Adv. appearing on behalf of the Respondent who seeks time to file Vakalatnama. List the matter on 18.10.2023.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

September 15, 2023